

Through FAX

(J.H.C. Sch. 1-7)

☎ : Office – 0651-2481449  
Fax No. – 0651 – 2481116

From:

**Jitendra Prasad Singh,**  
Registrar (Administration),  
High Court of Jharkhand  
Ranchi.

File No. XXII(6)/NJA/1/2018-19/Apptt.  
Letter No. \_\_\_\_\_/Apptt.  
Dated: \_\_\_\_\_

To,

- (i) **Sri Kumar Dinesh,**  
District & Additional Sessions Judge,  
Giridih,
- (ii) **Sri Ranjeet Kumar,**  
District & Additional Sessions Judge,--cum-Spl. Judge,  
FTC for Offences against Women,  
Bokaro.

Sub.:- Regarding nomination for attending the “Workshop for Additional District Judges” (P-1108) scheduled to be held on 7<sup>th</sup> to 9<sup>th</sup> September, 2018 at NJA, Bhopal.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the “Workshop for Additional District Judges” (P-1108) scheduled to be held on 7<sup>th</sup> to 9<sup>th</sup> September, 2018 at National Judicial Academy, Bhopal.

Accordingly, you are accorded necessary permission to attend the said programme at NJA, Bhopal.

This is for your information and needful.

Encl:- Joining Instructions (4 sheets).

Yours faithfully,  
Sd/- **J.P. Singh**  
Registrar (Administration)

Memo No. 3531 /Apptt.

Dated Ranchi the 18<sup>th</sup> Aug 2018

Copy forwarded to the Director, National Judicial Academy, Bhadbhada Road, P.O. – Suraj Nagar, Bhopal – 462004 (M.P.) for information and needful with reference to the letter no. NJA/Dir/Ac. Prog./2018-19 /3243 dated 30.07.2018 / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / the Principal District & Sessions Judge, Giridih & Bokaro for information and needful / the C.P.C. I/c, e-Courts Project, for uploading the letter on the Court's website.

*[Handwritten Signature]*  
18.08.2018.

Registrar (Administration)